

SCHEDULE I**FORM A****PUBLIC ANNOUNCEMENT**

[Under Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Regulations, 2017)]

For the attention of the Stakeholders of RGF Executive Search India Private Limited

1.	Name of Corporate Person	RGF Executive Search India Private Limited	
2.	Date of Incorporation	November 27, 1998	
3.	Authority under which corporate person in incorporated/ registered	Registrar of Companies, Mumbai	
4.	Corporate Identity Number/ Limited Liability Identity Number of corporate person	U65990MH1998PTC117249	
5.	Address of the registered office and principal office (if any) of corporate person	Times Square Building, 7th, and 8th Floor, Western Express Hwy, Andheri East, Mumbai, Maharashtra 400069	
6.	Liquidation commencement date of corporate person	December 22, 2020	
7.	Name, address, e-mail address, telephone number and the registration number of the liquidator	Name	Mr. Himanshu Srivastava
		Address	Tower E-1704, 17 Floor, Ireo Uptown Sector 66, Near Park, Gurgaon, Haryana, 122001
		Telephone No.	91 98104 42472
		Mobile No.	91 98104 42472
		e-mail id	himanshusrivastava.ca@gmail.com
		IP Registration Number	IBBI/IPA-001/IP-P00163/2017-18/10332
8.	Last date for submission of claims	January 21, 2021	

Notice is hereby given that the RGF Executive Search India Private Limited has commenced voluntary liquidation on December 22, 2020.

The stakeholders of RGF Executive Search India Private Limited are hereby called upon to submit a proof of their claims, on or before January 21, 2021 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or electronic means.

Submission of false or misleading proofs of claims shall attract penalties.



Himanshu Srivastava

Date: December 22, 2020

Place: Gurgaon

HIMANSHU SRIVASTAVA
LIQUIDATOR

IBBI/IPA-001/IP-P00163/2017-18/10332